

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4986-4989 OF 2007

VIJAY KUMAR KAUL & ORS.

Appellant (s)

VERSUS

U.O.I. & ORS.

Respondent(s)

Date: 21/05/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
[VACATION BENCH]

For Appellant(s) Mr. Ashok Bhan, Sr. Adv.
Ms. Purnima Bhat, Adv.

For Respondent(s) Mr. R.P. Bhatt, Sr. Adv.
Ms. Kiran Bhardwaj, Adv.
Ms. Asha G. Nair, Adv.
Mr. Sailendra Saini, Adv.
Mr. D.S. Mahra, Adv. (Not present)

UPON hearing counsel the Court made the following
O R D E R

We have heard learned senior counsel for the parties
and perused the record.

Judgment reserved.

(Parveen Kr.Chawla)
Court Master

(M.S. Negi)
Court Master

List of Books given by Mr. Ashok Bhan, Sr. Adv.

1. (1997) 6 SCC 721
2. (2006) 2 SCC 747
3. (2008) 9 SCC 24
4. 2004 (6) SCALE 232